

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 143/MP/2013**

Subject : Payment of Unscheduled Interchanges (UI) payable from Northern Region Unscheduled Interchange Pool Account Fund.

Date of hearing : 31.10.2013

Coram : Shri Gireesh B. Pradhan, Chairperson  
Shri V.S Verma, Member  
Shri M. Deena Dayalan, Member  
Shri A.K. Singhal, Member

Petitioner : TATA Power Delhi Distribution Limited, New Delhi

Respondents : National Regional Load Dispatch Centre & others

Parties present : Shri Gopal Jain, Advocate for the petitioner  
Shri Gaurav Singh, Advocate for the petitioner  
Shri Rajiv Srivastava, Advocate, UPPCL  
Shri Agarwal, Director (Finance), UPPCL  
Shri Rajiv Porwal, NRLDC  
Ms. Supriya Singh, NRLDC  
Shri Sunil Kumar, BYPL

**Record of Proceedings**

Learned counsel for the petitioner submitted that as per the Record of Proceedings dated 12.9.2013 UPPCL has not liquidated the outstanding UI charges. Learned counsel further submitted that as per the Commission's direction, DTL has impleaded the respondent to the petition and accordingly copy, of the petition has already been served on DTL.

2. Learned counsel for the Uttar Pradesh Power Corporation Limited submitted that Uttar Pradesh Power Corporation Limited (UPPCL) has paid 50% of the outstanding Unscheduled Interchanges (UI) charges by 31.10.2013 and the remaining 50% would be paid by the month of March, 2014 in equal monthly installments.

3. The representative of NRLDC confirmed that UPPCL have liquidated 50% of the outstanding UI charges. The representative of the NRLDC also clarified that NRLDC

which is only handling the UI pool has already released payment of ₹ 388 crore to Delhi Transco Limited.

4. Learned counsel for the petitioner requested the Commission to direct DTL to pay the legitimate entitlements/dues to the petitioner.

5. The Commission directed DTL to file the details of amount received from NRLDC and paid by it to Delhi Discoms.

6. The matter shall be listed for hearing on 5.12.2013.

By order of the Commission

SD/-

(T Rout)  
Chief (Law)